

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/89/ (IB)/2017
NAME OF THE PETITIONER(S) : A.PREM KUMAR
NAME OF THE RESPONDENT(S) : KK FLATS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A.VINU PRADHA

Respondent.

Y. PRAKASH

Petitioner

[Signature]
Y/m

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner has given few documents in support of his claim and the copy of which is given to the Counsel for Respondent. Both the Counsels are directed to submit final arguments on the next date of hearing. Put up on **19.07.2017** at **10.30 A.M.**

[Signature]

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)